HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. _____/

Bilaspur, dated 6 May, 2021

The following members of Higher Judicial Service as specified in column No. 2 of the table below are hereby appointed as Visitor to visit the observation home in their respective districts mentioned in column No. 4, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above they may also give general informations/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein in regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Name & presently posted as	Place of Posting	District Headquarters having Observation Home
1	2	3	4
1.	Ku. Sanghratna Bhatpahari, Special Judge under S.C.& S.T.(P.A.) Act.	Bilaspur	Bilaspur
2.	Shri Liladhar Sarthi, I Additional District & Sessions Judge.	Mahasamund	Mahasamund
3.	Shri Shakti Singh Rajput, I Additional District & Sessions Judge.	Raigarh	Raigarh
4.	Shri Abhishek Sharma, Additional District & Sessions Judge (F.T.C.)	Rajnandgaon	Rajnandgaon
5.	Smt. Nidhi Sharma Tiwari, III Additional District & Sessions Judge	Bastar (Jagdalpur)	Bastar (Jagdalpur)
6.	Ku. Sanghpushpa Bhatpahari, I Additional District & Sessions Judge.	Korba	Korba
7.	Shri Vivek Kumar Verma, IV Additional District & Sessions Judge.	Durg	Durg
8.	Smt. Neelima Singh Baghel, I Additional District & Sessions Judge.	Ambikapur	Ambikapur

BY ORDER OF THE HIGH COURT,

(DEEPAK KUMAR TIWARI) REGISTRAR GENERAL

Bilaspur, dated 6th May, 2021

Endt.No. _____/

Copy forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.

- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (13) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship*.
- (15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Registrar (Vigilance/I. & E./Judicial/S. & A. Cell), High Court of Chhattisgarh, Bilaspur *for information*.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) The District & Sessions Judge, Bilaspur/Mahasamund/Raigarh/Rajnandgaon/Bastar (Jagdalpur)/Korba/Durg/Surguja (Ambikapur) *for information and necessary action*.
- (19) Joint Registrar (S. & A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar (Judicial/D.E. & E./Admn./O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information*.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information*.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- Ku. Sanghratna Bhatpahari, Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur, Shri Liladhar Sarthi, I Additional District & Sessions Judge, Mahasamund, Shri Sakti Singh Rajput, I Additional District & Sessions Judge, Raigarh, Shri Abhishek Sharma, Additional District & Sessions Judge (F.T.C.), Rajnandgaon, Smt. Nidhi Sharma Tiwari, III Additional District & Sessions Judge, Bastar (Jagdalpur), Ku. Sanghpushpa Bhatpahari, I Additional District & Sessions Judge, Korba, Shri Vivek Kumar Verma, IV Additional District & Sessions Judge, Durg and Smt. Neelima Singh Baghel, I Additional District & Sessions Judge, Ambikapur with a direction to visit the Observation Home in their respective District once in a month and send report in the prescribed format to this Registry positively by 10th of every month.
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Writ/Confidential/Mediation/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur *for information*.
- Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/Checker/ Complaint/ District Establishment/ Establishment/ Juvenile Justice Cell/Pension /Protocol/ Record Room (Admn.)/ O/o R.G., High Court of Chhattisgarh, Bilaspur for information and necessary action.

(28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(DEEPAK KUMAR TIWARI) REGISTRAR GENERAL